

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CP(IB) No.513/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28th November 2017, 10.30 A.M

Name of the Company	Maldar Barrels Pvt Ltd.-Vs-Pearson Drums & Barrels Pvt Ltd.		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1)

Kuldip Mallick

Operational Creditor
Pearson

Rana

ORDER

Ld. Counsel for the operational creditor is present. No one is present from the corporate debtor's side.

Ld. Counsel for the operational creditor requested that the matter may be fixed on some other date as the Sr. Counsel is not available on 08/12/2017. Prayer is allowed.

List the matter on **11/12/2017** instead of 08/12/2017.

Let information be given to the Ld. Counsel for the corporate debtor.

Sd

(Jinan K.R.)
Member (J)

Sd

(V.P.Singh)
Member (J)